

(d) Government has initiated a centrally sponsored scheme on 'Strengthening, Capacity Building and Awareness Generation for Effective Implementation of the RTI Act' by providing funds to State Information Commissions for their IT enablement and propagation of right to information; imparting training to various stakeholders; and generating awareness through media etc.

#### Number of Central Sponsored Schemes

†3576. SHRI RAM JETHMALANI :

SHRI RAVI SHANKAR PRASAD :

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that about 1000 schemes sponsored by Central Government have been operational in the country during 2008-09;

(b) if so, the facts thereof and exact number thereof;

(c) whether Central Plan Scheme Monitoring System had made an announcement of collection of data in terms of monitoring of schemes and States; and

(d) if so, the details of declaration and progress made in this direction by the end of June, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY) : (a) Yes, Sir.

(b) As per data maintained by Controller General of Accounts office (CGA), the number of central plan schemes in the Scheme listing of Central Plan Scheme Monitoring System was 1238 during 2008-09.

(c) and (d) Finance Minister in his Budget Speech 2008 had announced the setting up of a Central Plan Scheme Monitoring System (CPSMS) for establishing a comprehensive Management Information System (MIS) and Decision Support System (DSS) for the Central Plan Schemes. The Part 'A' of the Scheme as approved by the Finance Minister has been made operational.

CPSMS has been under implementation since '1st April' 08 on the CGA web portal and during these fifteen months progress achieved is as follows :

- (i) Mapping of Account Heads as per the Detailed Demand for Grants of the Ministers with the respective Plan Schemes.
- (ii) All fund disbursement under the Plan Schemes is now identified through a unique Sanction ID that enables tracking of releases from the Central Government under the Plan Schemes.
- (iii) Capture of data on sub-sanctions and component-wise expenditure filing from the lowest level of implementation on a pilot basis for two Schemes *Sarva Shiksha Abhiyan* and *National Child Labour Project* in the States of Punjab and Karnataka.
- (iv) Registration of implementing agencies (along with bank details) under Plan Schemes receiving funds from the Government of India and their geographical mapping.

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†Original notice of the question was received in Hindi.

(v) A central repository of information on the centrally sponsored and central sector Plan Schemes has been created.

The application developed has integrated the report generation capabilities with the transaction databases that have been created in the first phase of implementation. Accordingly for 2008-09 State/Scheme-wise reports on release under Flagship Schemes were generated. During 2009-10 this has been extended to all Schemes and it is now possible to generate State/Scheme-wise releases for all Plans Schemes.

#### **World Bank's estimate of BPL population**

3577. SHRI O.T. LEPCHA :

SHRI KALRAJ MISHRA :

Will the PRIME MINISTER be pleased to state:

(a) whether the World Bank had estimated India's population living below poverty line at 41 per cent in 2005;

(b) if so, whether the population living below poverty line has come down in the meantime; and

(c) Government's plan and targets fixed in this respect to be achieved by the end of 2010?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANA SAMY) : (a) As per the World Bank Report entitled "Global Economic Prospects for 2009", the percentage of people in India living on less than \$1.25 a day is 41.6 per cent for the year 2005.

(b) The Planning Commission estimates the number of persons living below poverty line at national and State level, separately in rural and urban areas from the large sample survey on household consumer expenditure conducted by the National Sample Survey Organization (NSSO) at an interval of approximately five years. As per the latest available estimates for the year 2004-05, the number of persons living below poverty line is estimated to be 301.7 million accounting for 27.5% of the total population. As such, official estimates on poverty after 2004-05 are not available. The World Bank document 'Global Economic Prospects for 2009' has given the poverty estimates for 2005 and has projected that the percentage of persons living on less than \$1.25 a day in the country would decline to 25.4 percent by 2015.

(c) No targets have been fixed by the Planning Commission for population living below the poverty line by the end of 2010. However, the Eleventh Five Year Plan (2007-12) envisages reduction in the headcount ratio of consumption poverty by 10 percentage points. The Government is implementing a number of poverty alleviation programmes such as : National Rural Employment Guarantee Scheme (NREGS), Swarnjayanti Gram Swarozgar Yojana (SGSY), Indira Awas Yojana (IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY), Swarna Jayanti Shahri Rozgar Yojana (SJSRY), Integrated Child Development Services Schemes (ICDS), Mid-day Meal Scheme, Targeted Public Distribution System (TPDS), Antyodaya Anna Yojana (AAY), Jawaharlal Nehru National Urban Renewal Mission (JNNURM), National Rural Health Mission (NRHM), etc.